#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2730 ANSWERED ON 14/12/2021

#### WAGE ARREARS UNDER MGNREGS

#### 2730. SHRI KALYAN BANERJEE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount pending for payment to various States towards the wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) along with the reasons for undue delay in this regard;
- (b) whether the Government has allocated any amount for clearing the wage arrears under the MGNREGS and if so, the details thereof;
- (c) whether the Government has fixed any time limit for clearing the wage arrears under MGNREGS and if so, the details thereof; and
- (d) the details of claims pending with the State Governments thereto, State-wise?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work on the ground.

Further, the funds release under Mahatma Gandhi NREGS is based on the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act and guidelines. As per guidelines the first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The second tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions. The funds for second tranche on and after 1<sup>st</sup> October can only be released after receipt of Audited Utilization Certificate and Audit Report of previous financial year.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 08.12.2021 are given at **Annexure.** 

There is a budget allocation of Rs.73000 crore under Mahatma Gandhi NREGS during financial year 2021-22 at Budget Estimate (BE) stage. Recently, Ministry of Finance allocated additional funds of Rs.10,000 crore for Mahatma Gandhi NREGS as an interim measure. Further, allocation may be made upon assessment of demand during the Revised Estimate (RE) stage.

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## Annexure referred in reply to parts (a) to (d) of Lok Sabha Unstarred Question No.2730 dated 14.12.2021

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 08.12.2021. (**Rs. in crore**)

Sl. No.	State/UT	Wage liability (Rs. in crore)
1	2	3
1	Arunachal Pradesh	73
2	Assam	42
3	Jammu and Kashmir	140
4	Jharkhand	293
5	Karnataka	613
6	Madhya Pradesh	561
7	Mizoram	103
8	Nagaland	23
9	Punjab	0.17
10	Rajasthan	241
11	Tamil Nadu	7
12	Uttar Pradesh	32
13	West Bengal	1526
14	Puducherry	0.33
15	Ladakh	0.54
Total		3655